

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DECIMAL WEALTH PARTNERS PRIVATE LIMITED (IN VOLUNTARY LIQUIDATION)

1.	NAME OF CORPORATE PERSON	DECIMAL WEALTH PARTNERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/12/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	ROC-MUMBAI
4.	CORPORATE IDENTITY OF CORPORATE PERSON	U67190MH2017PTC302605
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	210, 2ND FLOOR, NAVNEELAM BLDG., PLOT 108 DR. R. G. THADANI MARG, WORLI MUMBAI 400018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th February 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. HEMANSHU LALITBHAI KAPADIA Add: Office no. 201, 2 nd Floor, A-Wing, Jeevan Prabha Society, Chandavarkar Road, Borivali (West), Mumbai - 400 092 EMAIL ID: hemanshu@hkacs.com TEL NO.: 022 31759100 REG NO.: IBBI/IPA-002/IP-N00318/2017-18/10923
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19 th March 2023

Notice is hereby given that DECIMAL WEALTH PARTNERS PRIVATE LIMITED has commenced voluntary liquidation on 17th February 2023.

The stakeholders of DECIMAL WEALTH PARTNERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19th March 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the Liquidator:

Name of the Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 17th February 2023

Place: Mumbai